

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).13471/2010

M/S. SHEETLA BARA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 30/08/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr.Manoj Kr.,adv.
 Mr. Garvesh Kabra,Adv.

For Respondent(s) Mr. Arun K. Sinha,Adv.

UPON hearing counsel the Court made the following
O R D E R

Ld.counsel for the petitioner is granted four weeks time for taking fresh steps against respondent Nos. 2 & 4.

List the matter on 28.09.2011.

(Sunil Thomas)
Registrar

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